

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	SC 10013/2019 (EVIDENCE)		STATE BY TIPTUR RURAL POLICE Vs Ravi @ Ravi.K.G	P.P Lakshman.H
2	SC 10018/2019 (EVIDENCE)		State by Kibbanahally Police Vs Shanthamma	PP Krishnamurthy.B.G
3	SC 10044/2019 (EVIDENCE)		STATE BY TIPTUR RURAL POLICE Vs Shivananjappa	PP B C Basavaraju
4	CRL.R.P. 10027/2019 (ARGUMENTS) IA/1/2019		Varalakshamma Vs Pooja @ Vanitha	Krishnamurthy.B.G Sathish.B
5	CRL.R.P. 10032/2019 (ARGUMENTS) IA/1/2019		Yogish Vs Dhananjaya M.	Krishnamurthy.B.G Absent
6	CRL.R.P. 10039/2019 (ARGUMENTS) IA/1/2019		Ramegowda Vs Komala	Jagadeesh.B.D
7	CRL.R.P. 10040/2019 (ARGUMENTS)		Satheesh A.S. Vs Ravi H.A.	Krishnamurthy.B.G Venu.C
8	CRL.R.P. 10002/2020 (ARGUMENTS) IA/1/2020		G.T. Vishnuvardhan Vs C.S. Ramakrishnashetty	Krishnamurthy.B.G Ramachandraiah.H.C
9	CRL.R.P. 10003/2020 (ARGUMENTS) IA/1/2020		Yogish Vs Dhananjaya M.	Krishnamurthy.B.G
10	CRL.R.P. 10014/2020 (ARGUMENTS) IA/1/2020		Ambikamma Vs Tahashildar and Taluk Executive Magistrate, Turuvekere Taluk	Krishnamurthy.B.G
11	CRL.A 10003/2020 (ARGUMENTS) IA/1/2020		Palakshaiah Vs State by Dandinashivara Police	Somasundar S
12	CRL.A 10010/2019 (hear on I.A) IA/1/2019 IA/2/2019		Sanjay Vs K.S. Sunitha	Mohankumar S.V. Somasundar S
13	CRL.R.P. 10025/2019 (hear on I.A) IA/1/2019		Prabhuswamy @ Prabhaiah Vs Vishalakshi	Sreedhara.N.N G.Parameshwaraiah
<u>11.00 AM to 02.00PM</u>				
14	CrI.Misc. 10293/2020 (NOTICE)		Nikil Vs State by Nonavinakere Police	Jagadeesh.B.D Public Prosecutor

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15	Crl.Misc. 10294/2020 (NOTICE)		C. Manjunath Vs State by Tiptur Town Police, Tiptur	Venu.C Public Prosecutor
16	Crl.Misc. 10295/2020 (NOTICE)		Rajanna Vs Excise P.S, Turuvekere.	Krishnamurthy.B.G Public Prosecutor
17	Crl.Misc. 10296/2020 (NOTICE)		Doreraju Vs State by Nonavinakere Police	Yogananda.M.K Public Prosecutor
18	Crl.Misc. 10297/2020 (NOTICE)		Pandurangaiah Vs Excise P.S, Chikkanayakanahalli	Karunakar.M.B Public Prosecutor
19	Crl.Misc. 10298/2020 (NOTICE)		Kantharaju Vs STATE BY TIPTUR RURAL POLICE	H.L. Basavaraju Public Prosecutor
20	SC 10027/2015 (EVIDENCE)		State by Tiptur Town Police, Tiptur Vs Syed Harshad Ulla @ Mujju	P.P Sathish.B
(SC/0010027/2015)				
: SC/0010027/2015				
21	SC 10010/2017 (EVIDENCE)		State by Tiptur Town Police Vs Yathish	P.P B.P.Rajendraprasad
(SC/0010010/2017)				
: SC/0010010/2017				
22	SC 10033/2018 (EVIDENCE)		State by Tiptur Town Police, Tiptur Vs Ashoka @ Ashok Kumar B.K. @ Bahubali	Public Prosecutor K.R. Dayananda
23	CRL.A 10009/2019 (ARGUMENTS) IA/1/2019		G. Sheshagiri Vs N.K. Swamy	B.K. Channakeshava
24	CRL.R.P. 10020/2019 (ARGUMENTS)		B.T. Srinivasa Vs Rajanna	Krishnamurthy.B.G Mahalingappa.H.P
25	CRL.R.P. 10021/2019 (ARGUMENTS)		B.T. Srinivasa Vs M.K. Huchegowda	Krishnamurthy.B.G Mahalingappa.H.P
Cases listed below are adjourned due to Covid 19				
26	CRL.R.P. 10020/2020 (To produce documents) IA/1/2020	10-12-2020	Somashekar Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B

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27	SC 10013/2016 (FOR F.D.T)	19-12-2020	State by Chikkanayakanahalli Police Vs Adhithya J	Public Prosecutor S.T.K
(SC/0010013/2016)				
: SC/0010013/2016				
28	SC 10020/2016 (FOR F.D.T)	19-12-2020	State by Honnavalli Police Vs kallesha	pp MCN
29	SC 10016/2019 (FOR F.D.T)	19-12-2020	State by Tiptur Town Police, Tiptur Vs Vikki @ Vivek	PP
30	SC 10027/2019 (FOR F.D.T)	19-12-2020	State by Chikkanayakanahalli Police Vs Chidanandaiah alias Chidanandamurthy	Public Prosecutor Venu.C
31	SPL.C 10002/2019 (BAIL)	22-12-2020	State by Mamatha Vs Basavaraju	Public Prosecutor Sathish.B
32	SC 10001/2020 (BAIL)	22-12-2020	STATE BY TURUVEKERE POLICE Vs Shankaregowda	PP B.P.Rajendraprasad
33	SC 10002/2020 (BAIL)	22-12-2020	STATE BY TURUVEKERE POLICE Vs Avinasha	Public Prosecutor Sathish.B
34	SC 10027/2020 (BAIL)	22-12-2020	State by Tiptur Town Police, Tiptur Vs Manjunatha	Public Prosecutor Venu.C
35	SC 10032/2017 (APPEARANCE OF ACCUSSED)	30-12-2020	State by Tiptur Town Police, Tiptur Vs Abjur Ali	Public Prosecutor M.D/D.G
(SC/0010032/2017)				
: SC/0010032/2017				
36	SC 10016/2018 (APPEARANCE OF ACCUSSED)	30-12-2020	State by Tiptur Town Police, Tiptur Vs Ashoka	Public Prosecutor
(SC/0010016/2018)				
: SC/0010016/2018				

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37	SC 10030/2018 (APPEARANCE OF ACCUSED)	30-12-2020	STATE BY HULIYAR POLICE Vs Mahamed Mansoor	PP
38	SC 10021/2019 (APPEARANCE OF ACCUSED)	30-12-2020	State by Honnavalli Police Vs Manjunatha.H.S @ Kalla Manja	Public Prosecutor
39	SC 10031/2019 (APPEARANCE OF ACCUSED)	30-12-2020	State by Nonavinakere Police Vs Gururaj	Public Prosecutor
40	SPL.C 10001/2019 (APPEARANCE OF ACCUSED)	30-12-2020	STATE BY TURUVEKERE POLICE Vs Rangaswamy	P.P
41	SPL.C 10004/2019 (APPEARANCE OF ACCUSED)	30-12-2020	STATE BY TIPTUR RURAL POLICE Vs Suresha	PP
42	SC 10003/2020 (APPEARANCE OF ACCUSED)	30-12-2020	STATE BY TURUVEKERE POLICE Vs Prasadi	Public Prosecutor
43	SC 10004/2020 (APPEARANCE OF ACCUSED)	30-12-2020	STATE BY TURUVEKERE POLICE Vs Lokesh Kumara @ Kumara	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	EX 10074/2020 (NOTICE)		M/s Shrirama Transport Finance Co. Ltd., Vs K.C. Shivakumar	Ajay.B.N
Cases listed below are adjourned due to Covid 19				
2	P and SC 10004/2020 (PAPER PUBLICATION ISSUED)	22-12-2020	D.N. Nagarathana Vs NIL	Nagaraju K.
3	EX 10176/2018 (APPEARANCE OF PARTY)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs DADAPEER	Ajay.B.N
4	EX 10002/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs T.Shashirekha	K.R. Dayananda
(EX/0010002/2018) : EX/0010002/2018				
5	EX 10005/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Haseena Khanam	K.R. Dayananda
(EX/0010005/2018) : EX/0010005/2018				
6	EX 10010/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs K.S.Raghuveer	K.R. Dayananda
(EX/0010010/2018) : EX/0010010/2018				
7	EX 10011/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Shabbir Khan	K.R. Dayananda
(EX/0010011/2018) : EX/0010011/2018				
8	EX 10016/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Mahesh.R	K.R. Dayananda
(EX/0010016/2018) : EX/0010016/2018				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
9	EX 10017/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Roshan Baig	K.R. Dayananda
(EX/0010017/2018) : EX/0010017/2018				
10	EX 10019/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Dadapeer.B	K.R. Dayananda
(EX/0010019/2018) : EX/0010019/2018				
11	EX 10021/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Dadapeer	K.R. Dayananda
(EX/0010021/2018) : EX/0010021/2018				
12	EX 10022/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Sayed Zameer	K.R. Dayananda
(EX/0010022/2018) : EX/0010022/2018				
13	EX 10023/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Mohammad Rounak	K.R. Dayananda
(EX/0010023/2018) : EX/0010023/2018				
14	EX 10057/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Ningappa	K.R. Dayananda
(EX/0010057/2018) : EX/0010057/2018				
15	EX 10066/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Jilan Mohammed	K.R. Dayananda
(EX/0010066/2018) : EX/0010066/2018				

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16	EX 10068/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Radhamma.S.J	K.R. Dayananda
(EX/0010068/2018) : EX/0010068/2018				
17	EX 10069/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Babu	K.R. Dayananda
(EX/0010069/2018) : EX/0010069/2018				
18	EX 10071/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Manjunath S N	K.R. Dayananda
(EX/0010071/2018) : EX/0010071/2018				
19	EX 10072/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Nayeemulla Khan	K.R. Dayananda
(EX/0010072/2018) : EX/0010072/2018				
20	EX 10073/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Asifulla Khan	K.R. Dayananda
(EX/0010073/2018) : EX/0010073/2018				
21	EX 10079/2018 (STEPS)	19-02-2021	M/s Shriram City Union Finance Ltd., Vs ONKARAMURTHY	Ajay.B.N
(EX/0010079/2018) : EX/0010079/2018				
22	EX 10081/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Samiulla Khan	Ajay.B.N
(EX/0010081/2018) : EX/0010081/2018				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	EX 10085/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Sadath	Ajay.B.N
(EX/0010085/2018) : EX/0010085/2018				
24	EX 10086/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Vankatesh	Ajay.B.N
(EX/0010086/2018) : EX/0010086/2018				
25	EX 10088/2018 (STEPS)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Narasimhamutrhy	Ajay.B.N
(EX/0010088/2018) : EX/0010088/2018				
26	EX 10057/2019 (await notice)	19-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Zabiulla	K.R. Dayananda

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	R.A. 51/2016 (ARGUMENTS)		H.G.Manjunatha Vs H.C.Ramesha	
(R.A./0000051/2016)				
: R.A./0000051/2016				
2	R.A. 53/2016 (ARGUMENTS)		Shambaiah Vs Shankarappa	TKU
(R.A./0000053/2016)				
: R.A./0000053/2016				
3	R.A. 67/2016 (ARGUMENTS)		Shivakumar Vs Appajachar	HL
(R.A./0000067/2016)				
: R.A./0000067/2016				
4	R.A. 68/2016 (ARGUMENTS)		M.C.Basavaraju Vs M.M.Rajanna	UR
(R.A./0000068/2016)				
: R.A./0000068/2016				
5	R.A. 71/2016 (ARGUMENTS)		H.L.Jagadeesh Vs H.L.Rajanna	SS
6	R.A. 3/2017 (ARGUMENTS)		Hanumanthaiah Vs Narasimhaiah	KSRI
(R.A./0000003/2017)				
: R.A./0000003/2017				
7	R.A. 14/2017 (ARGUMENTS)		Gangamma Vs Lingraju	TNN
(R.A./0000014/2017)				
: R.A./0000014/2017				
8	R.A. 28/2017 (ARGUMENTS) IA/1/2017		B. Lalithamma Vs Y.R. Somashekaraiah	
9	R.A. 31/2017 (ARGUMENTS)		Ramakka Vs Narasamma	

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10	M.A. 5/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Mohanlal.D.Thakur Vs M.C.Shivalingaswamy	CPS
(M.A./0000005/2017) : M.A./0000005/2017				
11	R.A. 46/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Mallikarjunaiah Vs Shashidhara	BGC
(R.A./0000046/2017) : R.A./0000046/2017				
12	R.A. 49/2017 (ARGUMENTS)		S.Jayamma Vs Kamalakshamma.S.	SS
(R.A./0000049/2017) : R.A./0000049/2017				
13	R.A. 52/2017 (ARGUMENTS)		Syed Unnisa Vs Jayamma	TKU
(R.A./0000052/2017) : R.A./0000052/2017				
14	R.A. 60/2017 (ARGUMENTS)		Ningamma @ Lingamma Vs Gangamma	TKU
(R.A./0000060/2017) : R.A./0000060/2017				
15	R.A. 71/2017 (ARGUMENTS) IA/1/2017		M.D. Srinivasa Murthy Vs Basavaraju	Lakshman.H
16	R.A. 73/2017 (ARGUMENTS) IA/1/2017		Shivashankar Vs Shivashankarappa	Somasundar S
17	R.A. 74/2017 (ARGUMENTS)		Nanjamari Vs Shankarappa	Udayakumar T.K
18	R.A. 76/2017 (ARGUMENTS)		Ningappa Vs Rangamma	Ramaswamy Iyengar K.S
19	R.A. 78/2017 (ARGUMENTS) IA/1/2017		Prabhuswamy Vs Siddaramakka	Sreedhara.N.N
20	R.A. 79/2017 (ARGUMENTS)		K.O. Dhanalakshmi Vs General Manager	Krishnamurthy.B.G

11.00 AM to 02.00PM

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	L.A.C. 2/2015 (Cross of PW.)		APPANNASHETTY @ ANNAPPA SHETTY Vs SPECIAL LAND ACQUISITION OFFICER	RAJANNA
22	M.V.C. 946/2016 (Cross of PW.)		YOGESHA S R Vs MALLESHAPPA S K	H.R. KRISHNAMURTHY
(M.V.C./0000946/2016) : M.V.C./0000946/2016				
23	M.V.C. 273/2017 (Cross of PW.)		MANJUNATHA@ MANJANNA Vs T M SHIVAPRASAD	A.M. VIDYASHANKAR
(M.V.C./0000273/2017) : M.V.C./0000273/2017				
24	M.C. 34/2014 (ARGUMENTS)		M.S.CHANDRAPPA @ CHANDRASHEKARAI AH Vs ASHWINI @ B.SHANTHA	S.SOMASUNDAR
25	M.A. 3/2015 (ARGUMENTS)		S.N.CHANDRASHEKARAI AH Vs VIJAYAKUMAR AND ANOTHER	H.C. RAMACHANDRAIAH
26	M.A. 10/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		THIMMAPPA Vs HOMBALAMMA	S.SOMASUNDAR
27	R.A. 24/2016 (ARGUMENTS)		K.N. Durgai ah Vs Ningappa	
28	R.A. 28/2016 (ARGUMENTS)		Shashidhara Vs Anandamurthy	
29	R.A. 37/2016 (ARGUMENTS)		T.S. Siddalingaprasad Vs Chandrashekarai ah	
30	R.A. 40/2016 (ARGUMENTS)		S. Sharada Vs Bettaswamy	
31	R.A. 46/2016 (ARGUMENTS)		M.N.Gangamma Vs M.S.Rajashekarai ah	HS
(R.A./0000046/2016) : R.A./0000046/2016				

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32	M.A. 7/2020 (ARGUMENTS) IA/1/2020 IA/3/2020 IA/2/2020		Lakshmamma Vs Rangamma	C. Venu
Cases listed below are adjourned due to Covid 19				
33	R.A. 81/2017 (ARGUMENTS) IA/1/2017	14-12-2020	Rajeshwari Vs B.N. Anitha	Nagabhushan T.N
34	R.A. 83/2017 (ARGUMENTS) IA/1/2017	14-12-2020	T. Sudha Vs N.K. Swamy	Fouzia Khanam
35	R.A. 86/2017 (ARGUMENTS)	14-12-2020	P. Marulasiddamma Vs General Manager, South western Railway, Hubli.	Krishnamurthy.B.G
36	M.V.C. 1182/2014 (Cross of RW.)	21-12-2020	SHADAKSHARI Vs PRADEEP.B.S.	
37	MVC.EX 195/2015 (SUMMONS)	21-12-2020	Keusther Banu Vs Mohamed Ajaz	Fouzia Khanam K.S.Syed Zahir Hussain
(M.V.C./0000195/2015)				
38	MVC.EX 201/2015 (Await Warrant)	21-12-2020	Krishnamurty Vs Muniyappa	H.R.Krishnamurthy
(MVC.EX/0000201/2015) : MVC.EX/0000201/2015				
39	M.V.C. 474/2015 (Await Notice.)	21-12-2020	JAYALAKSHMI @ PRATHIBHA Vs HABEEB BYRAZ	K.S. SADASHIVAIAH
40	O.S. 27/2016 (Plaintiff Evidence)	21-12-2020	B.Basavalingaiah and sons rep by R.B.Kotturaiah Vs K.P.Puttaraju	
41	M.V.C. 1311/2017 (Further Chief of PW.)	21-12-2020	Kirankumar Vs Ananda alias Anjaneya	T.K.Uday Kumar
42	M.V.C. 1303/2019 (Written statement)	21-12-2020	T.Umesh Vs R.H.Lakshmikanth	Krishnamurthy H R
43	M.V.C. 90/2020 (Written statement)	21-12-2020	Shankar.KJ @ Shankar @ Shankarappa Vs Mahesh.B	Krishnamurthy H R

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44	M.V.C. 171/2020 (Written statement)	21-12-2020	Hanumanthamurthy.C Vs Virupaksha.H.P	Krishnamurthy H R
45	M.V.C. 905/2016 (HEARING)	21-12-2020	GANGAMMA Vs HANUMAKKA	N.N. SREEDHARA
(M.V.C./0000905/2016) : M.V.C./0000905/2016				
46	M.V.C. 401/2019 (EVIDENCE)	21-12-2020	Sadashivaiah Vs H.R. Bhanuprakash	K.S. Sreedhara
47	M.V.C. 184/2017 (Await Commissioner Report.)	22-12-2020	KUBERASWAMY Vs ANANDA	
(M.V.C./0000184/2017) : M.V.C./0000184/2017				
48	M.V.C. 475/2017 (Await Commissioner Report.)	22-12-2020	MOHAN KUMAR Vs PRAKASHA B N	M.S.RAMESH T.G. VIJAYAKUMAR
(M.V.C./0000475/2017) : M.V.C./0000475/2017				
49	O.S. 55/2017 (Plaintiff Evidence)	22-12-2020	The Branch Manager, SBI, Tiptur Vs E.C. Keerthikumar	Lakshman.H
50	O.S. 27/2018 (Plaintiff Evidence)	22-12-2020	Proprietor, Sri Kamadenu Traders, APMC Yard, Tiptur Vs Proprietor, Hariyanth Traders, Aurangabad, Maharashtra	B. Satish
51	M.V.C. 1219/2018 (Await Summons)	22-12-2020	Kamma Vs Zameer.M	H.R.Krishnmurthy
52	O.S. 17/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	22-12-2020	Kusuma minor natural guardian its by Chandrashekaraiah Vs Rajanna	T.T. Udayshankar
53	M.V.C. 420/2019 (Steps)	22-12-2020	B.Premakumari Vs Managing Director KSRTC	M.Mallikarjunaiah
54	M.V.C. 170/2020 (Await Notice.)	22-12-2020	Vanajakshi Vs Madhuchandra.N.J	Krishnamurthy H R

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55	M.V.C. 631/2017 (NOTICE)	22-12-2020	RAGHAVENDRA T Vs THE MANAGING DIRECTOR. K S R T C CENTARL DIVISION	H.R. KRISHNAMURTHY
(M.V.C./0000631/2017)				
: M.V.C./0000631/2017				
56	M.V.C. 11/2019 (Petitioner Evidence.)	22-12-2020	Annapoorna Vs Pradeep Patel S.	Ramaswamy Iyengar K.S.
57	M.V.C. 89/2020 (Petitioner Evidence.)	22-12-2020	Krishnamurthy Vs Rakesh.T.S	Krishnamurthy H R
58	M.V.C. 232/2020 (NOTICE)	22-12-2020	Phairoj @ Firoz Vs Ajmal Pasha	Manjunathaswamy G.R
59	M.V.C. 233/2020 (NOTICE)	22-12-2020	Aruna @ Arunkumar Vs Ajmal Pasha	Manjunathaswamy G R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 841/2019 (Plea)		State by Tiptur Town Police Vs Dudyanayaka	APP
2	Crl.Misc. 152/2020 (Await Notice.)		Ghouse Khan Vs City Municipal Council	Fouzia Khanam
3	Crl.Misc. 153/2020 (Await Notice.)		Sidiq Vs City Municipal Council	Fouzia Khanam
4	Crl.Misc. 166/2020 (NOTICE)		Shankaramma Vs C.M.C. Tiptur	Fouzia Khanam
5	Crl.Misc. 183/2020 (NOTICE)		Naseema Banu Vs CMC, City Municipal council	Daskhinamurthy.M.K
6	C.C. 83/2014 (EVIDENCE)		TOWN PS Vs AMEER JAN	
7	C.C. 745/2018 (EVIDENCE)		Sri. Gurukula Co-Operative Society Limited Vs M.B. Uma	Shekar H.N
8	C.C. 1054/2018 (EVIDENCE)		K.M. Mallikarjuna Vs Nagappa	Lakshman.H

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PLNTF EVIDENCE				
1	O.S. 181/2017 (EVIDENCE)		Basavaraju Vs Huchamma	
2	O.S. 225/2017 (EVIDENCE)		G.R. Raveesha Vs G.T. Putta Swamy Gowda	H.S. SURABHI DHENU
3	O.S. 343/2018 (EVIDENCE)		K.N. Shylaja Vs K.N. Nagaraja	Shivakumara
4	O.S. 31/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Nagaraja Vs Anuraja	Chandrappa B.G
5	O.S. 283/2010 (ARGUMENTS)		SMT. MAHALAKSHMMA AND OTHER Vs SMT. KALAMMA AND OTHERS	
6	O.S. 69/2014 (Plaintiff Evidence) IA/1/2014 IA/2/2014		RAJESH JAYADEV NOOLASHETTER Vs SMT. GANGAMALAMMA AND 4 OTHERS	
7	O.S. 33/2015 (Defendant Evidence) IA/2/2015 IA/1/2015		G.S.KEMPEGOWDA Vs G.S.RANGASWAMY	K.S. RAMASWAMY IYENGAR
8	O.S. 75/2015 (Defendant Evidence) IA/2/2015 IA/1/2015		G.T.PUTTASWAMYGOWDA Vs VIJAYKUMAR	S.SOMASUNDAR
9	O.S. 303/2015 (Defendant Evidence) IA/2/2015 IA/1/2015		N.K. JAVAREGOWDA Vs SHANTHAMMA	SHIVKUMAR
10	O.S. 276/2016 (Further cross of PW1)		B. Bhoomika Vs B.S. Bhyregowda	
11	O.S. 361/2014 (ORDERS) IA/1/2014 IA/2/2014		YASHODAMMA.C.M. Vs SUNDARESHA	K.S. RAMASWAMY IYENGAR
12	O.S. 41/2015 (Cross of DW) IA/2/2015 IA/1/2015		K.Y.BASAVARAJU Vs BELLARY SHIVANNA	KSRI

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13	O.S. 303/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020		Uday Kumar Vs Rangashetti	M.R. Girish
11.00 AM to 02.00PM				
COURT NOTICE TO PLFT.				
14	O.S. 71/2017 (SUMMONS)		Ranganathaswamy. M.K. Vs Kanchappa	
15	O.S. 453/2015 (NOTICE) IA/1/2015		PARVATHAMMA Vs RAMAKKA	KALYANAKUMAR N.K.
16	O.S. 309/2014 (For Objection) IA/1/2014 IA/2/2014		N.D.KUMAR Vs N.K.PRABHAKAR	K.B.LINGAPPA
17	O.S. 87/2015 (Cross of PW1) IA/2/2015 IA/1/2015		KAMALAMMA Vs RANGAMMA	BHARATHRAJ
18	O.S. 403/2015 (EVIDENCE) IA/2/2015 IA/1/2015		B.H.SHASHIDHARA Vs D.S.SHIVAGANGA	M.R. GIRISH
19	O.S. 268/2016 (EVIDENCE)		Proprietor of R. Basavalingaiah and sons, Tiptur by name R.B. Kotturaiah Vs Ramalingappa	
20	O.S. 315/2016 (EVIDENCE)		B.H. Ramesh Vs H.M. Rajashekaraiah	
21	O.S. 23/2017 (EVIDENCE)		B.K.Srikantatih Vs B.K. Ramakrishnaiah	
22	O.S. 49/2017 (EVIDENCE)		Panchaksharaiah Vs Puttamma	
23	O.S. 61/2017 (EVIDENCE)		M.N. Nagaraju Vs D.M. Virupakshaiah	
24	O.S. 73/2017 (EVIDENCE)		Honnamma Vs Ramaiah	

FURTHER EVIDENCE FOR DEFND

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25	O.S. 279/2014 (EVIDENCE) IA/1/2014 IA/2/2014		K. BASAVARAJU Vs GOWRAMMA	BHARATHRAJ
26	O.S. 449/2015 (EVIDENCE)		K.R.SHIVASHANKAR Vs PADMA	M.K. DHAKSHINAMURTHY
PLNTF EVIDENCE				
27	O.S. 17/2016 (EVIDENCE) IA/1/2016		MAQBOOL Vs SYED	FOUZIA KHANUM
Cases listed below are adjourned due to Covid 19				
28	EX 121/2013 (To report settlement.)	19-12-2020	S.D. JAYARAM LEGAL OFFICER AND GPA HOLDER SRI RAM CHITS . TIPTUR Vs VIJAYAKUMAR	
29	EX 149/2013 (To report settlement.)	19-12-2020	SRI. RAM CHITS K PVT LTD. Vs MAHADEVAMMA AND 2 OTHERS	
30	EX 205/2013 (To report settlement.)	19-12-2020	R.MAHESHWARAI AH AND SONS PARTNER R. MAHESHWARAI AH Vs SABDAR HUSSAIN @ BASHASAB	T.N.NAGABHUSHAN
31	O.S. 245/2015 (Settlement)	19-12-2020	SRIKANTH Vs T.K. SHANKARAPPA	T.K. UDAYKUMAR
32	O.S. 255/2015 (Settlement)	19-12-2020	RAMACHANDRA Vs KRISHNAMURTHY	T.K. UDAYKUMAR
33	FDP 1/2016 (commissioner report)	18-01-2021	LAKSHMIDEVAMMA Vs MOHANKUMAR	B.G.CHANDRAPPA
34	FDP 8/2016 (SUMMONS)	18-01-2021	Chandramma Vs Channabasappa	
35	O.S. 325/2019 (SUMMONS)	18-01-2021	V.S. Sujatha Vs B. Somashekaraiah	Vidyashankar A .M
36	O.S. 151/2020 (SUMMONS) IA/1/2020	18-01-2021	Gowramma Vs C.Shivakumar	Somasundar S
37	O.S. 337/2020 (SUMMONS)	18-01-2021	Banappa Vs Rammanna	M.R. Girish

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	EX 185/2013 (NOTICE)	18-01-2021	S.D.JAYARAMA LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR Vs RAVINDRAKUMAR	VASANTH KUMAR.D.
39	EX 7/2015 (NOTICE)	18-01-2021	H.C.NAGARATHNA Vs G.LIKITHKUMAR	
40	O.S. 47/2017 (NOTICE)	18-01-2021	Shankarappa Vs Kariyamma	
41	O.S. 137/2020 (NOTICE) IA/1/2020	18-01-2021	Renuka Vs Beeregowda	K.N.Gururaj
42	O.S. 333/2020 (NOTICE) IA/2/2020	18-01-2021	R.S.Lakshminarayana Vs Jayanna	Venu.C
43	O.S. 45/2010 (Writer Statement) IA/3/2010 IA/4/2010 IA/1/2010 IA/5/2010 IA/6/2010 IA/2/2010	18-01-2021	GEETHA Vs UMESHAGATTA	S.SOMASUNDAR T.K. UDAYKUMAR
44	O.S. 315/2015 (Writer Statement)	18-01-2021	SUSHEELAMMA Vs GANGADHARAI AH OTHERS	C.CHANNEGOWDA
45	O.S. 23/2016 (Writer Statement) IA/2/2016 IA/1/2016	18-01-2021	KANTHARAJU Vs M.R.PARAMESHWARAI AH	M.C. NATARAJ
46	O.S. 53/2016 (Writer Statement)	18-01-2021	Jayashankarappa Vs Prema	
47	O.S. 46/2018 (Writer Statement) IA/1/2018	19-01-2021	K.N. Shivakumaraswamy Vs K.N. Kantharaju	Somasundar S
48	O.S. 127/2019 (Writer Statement)	19-01-2021	I.M. Vedamurthy Vs Commissioner	Udayakumar T.K
49	O.S. 27/2020 (Writer Statement) IA/1/2020	19-01-2021	Rangaswamy Vs H.B. Rajappa	Udayakumar T.K
50	O.S. 31/2020 (Writer Statement) IA/2/2020	19-01-2021	Lakkaiah Vs Deviramma	H.Lakshman

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	EX 17/2013 (Steps)	19-01-2021	SRI.RAM CHITS. TIPTUR Vs A.R.RAMANNA AND 4 OTHERS	
52	O.S. 497/2014 (Steps) IA/1/2014 IA/2/2014	19-01-2021	A.MARY ALICE Vs MARIYAMMA	K.S. RAMASWAMY IYENGAR
53	O.S. 301/2015 (Steps) IA/2/2015 IA/1/2015	19-01-2021	RAMEGOWDA Vs MYLARI	G.S. MALLESH
54	O.S. 139/2018 (Steps)	19-01-2021	KAVERI GRAMEENA BANK Vs Sri Meleyammadevi Swa Sahaya Sangha Rep by its member 1) Smt. Shanthamma	
55	O.S. 217/2018 (Steps)	19-01-2021	State Bank of India Vs Geetha	Lakshman.H
56	O.S. 423/2018 (Steps)	19-01-2021	H.R. Sundaramurthy Vs Thimmanayaka	C. Channegowda
57	EX 17/2019 (Steps)	19-01-2021	Syndicate Bank Vs Gyanendra	Mohamed Afroze Ahamed
58	O.S. 439/2014 (Amended Plaintiff)	19-01-2021	D.THIMMAIAHPPA Vs BASAVARAJU OTHERS	
59	O.S. 263/2017 (Amended Plaintiff)	19-01-2021	C.B. Lokesh Vs The Manager, Corporation Bank, Tiptur	S.V. SHOBHADEVI
60	O.S. 333/2019 (Amended Plaintiff) IA/1/2019	19-01-2021	Lokesh Vs Gowramma	Somasundar S
61	O.S. 357/2015 (Compliance of U. Sec 89 of CPC) IA/2/2015 IA/1/2015	19-01-2021	PAVITHRA K.C Vs Y R BASAKARACHARYA @ BASKARA	DAYANANDA.K.R.
62	O.S. 126/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018	19-01-2021	B.N. Mallikarjunappa Vs Suresh R.B	K.R. Dayananda
63	O.S. 137/2018 (Compliance of U. Sec 89 of CPC)	19-01-2021	Yogananda Murthy Vs Smt. Shivamma	Channakeshava.B.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	O.S. 221/2018 (Compliance of U. Sec 89 of CPC)	19-01-2021	Veerabhadrappa Vs Shivanna	Udayakumar T.K
65	O.S. 223/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018	25-01-2021	H.T. Dileepkumar Vs Yashodamma	Somasundar S
66	O.S. 247/2018 (Compliance of U. Sec 89 of CPC)	25-01-2021	State Bank of India Vs Shivagangamma	Lakshman.H
67	O.S. 317/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	25-01-2021	Jayameri Vs Brijith Meri	Lakshman.H
68	O.S. 93/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019	25-01-2021	H.B. Basavaraju Vs H.B. Shivalingaiah	Somasundar S

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 257/2016 (EVIDENCE)		Tiptur Rural Police Station Vs Ravikumar B.	
(C.C./0000257/2016)				
: C.C./0000257/2016				
2	C.C. 107/2017 (EVIDENCE)		Town Police Vs JANAKAMMA	M.D
(C.C./0000107/2017)				
: C.C./0000107/2017				
3	C.C. 266/2017 (EVIDENCE)		Tiptur Rural Police Station Vs Somashekar	
(C.C./0000266/2017)				
: C.C./0000266/2017				
4	C.C. 647/2017 (EVIDENCE)		Kibbanahalli Police Vs Ashwatha	
5	C.C. 745/2017 (EVIDENCE)		Tiptur Rural Police Station Vs Manjunatha	H.S. SURABHI DHENU
(C.C./0000745/2017)				
: C.C./0000745/2017				
6	C.C. 310/2018 (EVIDENCE)		Kibbanahalli Police Vs Raghuveera	Muniraju
7	C.C. 562/2018 (For clarification,)		Tiptur Rural Police Station Vs Somashekara H.S.	State by Complainant
<u>11.00 AM to 02.00PM</u>				
8	CrI.Misc. 134/2016 (Petitioner Evidence)		Vasanathakumari. S Vs M. Jayasimha Rao	
9	C.C. 1663/2017 (NBW to Accused)		Tiptur Rural Police Station Vs SHIVAKUMAR	
10	C.C. 316/2018 (Issue NBW to Accused)		Kibbanahalli Police Vs Denial	Muniraju
11	C.C. 1084/2011 (EVIDENCE)		TIPTUR RURAL PS Vs HONNAPPA	G.S. MALLESH
12	C.C. 1609/2012 (EVIDENCE)		KIBBANAHALLY P.S. Vs RAMESHA OTHERS	K.B.LINGAPPA

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13	C.C. 780/2014 (EVIDENCE)		TOWN POLICE TIPTUR Vs MANJUNATH DAS	
Cases listed below are adjourned due to Covid 19				
14	C.C. 2390/2015 (Issue NBW to Accused)	03-02-2021 (11.00 AM to 02.00PM)	YOGESH.A. Vs DEEKSHITH.H.V.	E.L.LOKESH.
15	C.C. 67/2016 (Issue NBW to Accused)	03-02-2021 (11.00 AM to 02.00PM)	SMT. SHOBHA PRASANNA KUMAR Vs SUGNANA ENGLISH HIGHER PRIMARY SCHOOL SHANKARA NAGAR TIPTUR RBY. PRESIDENT A.R.RAVIKUMAR AND O	
16	C.C. 321/2016 (SUMMONS)	03-02-2021	Nasir Khan. B Vs Manjunatha D	
(C.C./0000321/2016)				
: C.C./0000321/2016				
17	C.C. 713/2019 (SUMMONS)	03-02-2021	Tiptur Rural Police Station Vs Shivamurthy	State by complainant
18	C.C. 1033/2016 (NOTICE)	03-02-2021	Gangadharaiah Vs Deepu S R	
19	C.C. 1032/2017 (NOTICE)	03-02-2021	Tiptur Rural Police Station Vs Murthy	
20	C.C. 205/2018 (Re-Issue NBW to Accused)	03-02-2021	Kibbanahalli Police Vs Ramesh	
21	CrI.Misc. 62/2020 (NOTICE)	03-02-2021	G.C. Karibasavaraju Vs The Thahsildar, Tiptur	N.R.Raghavendra
22	C.C. 217/2020 (NOTICE)	03-02-2021	Tiptur Rural Police Station Vs Shivashankar	M.R.Puttaraju
23	CrI.Misc. 214/2020 (NOTICE)	03-02-2021	D.H. Rangaswamy Vs The Thahsildar, Tiptur	H.S. Krishnegowda
24	C.C. 2844/2014 (Issue NBW to Accused)	03-02-2021	MS SHRIRAMA TRANSPORT FINANCE CO. LTD Vs SUDHEER KUMAR.T.R	
25	C.C. 587/2016 (Issue NBW to Accused)	03-02-2021	Fathima Nasreen Vs Mohammed Imran	

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26	C.C. 394/2016 (Issue NBW to Accused)	03-02-2021	M/S Shriram Transport Finance Co Ltd., Vs Balaji	DAYANANDA.K.R.
27	C.C. 802/2016 (Issue NBW to Accused)	03-02-2021	S.S. Nateshkumar Vs Mahadevappa	
(C.C./0000802/2016)				
: C.C./0000802/2016				
28	C.C. 1117/2016 (Issue NBW to Accused)	03-02-2021	Shivayogi Credit co operative society K B Cross Branch R-p by its Secretary N C Renukprasad Vs Raghavendra	
29	C.C. 1226/2016 (Issue NBW to Accused)	03-02-2021	Allah Baksh Vs S. Khalid Khan	
(C.C./0001226/2016)				
: C.C./0001226/2016				
30	C.C. 702/2019 (APPEARANCE OF ACCUSED)	04-02-2021 (11.00 AM to 02.00PM)	Kibbanahalli Police Vs Shivakuamr	State by complainant
31	C.C. 434/2016 (Issue NBW to Accused)	04-02-2021	S.C. Yogeesh Vs Basavaraju	
(C.C./0000434/2016)				
: C.C./0000434/2016				
32	CrI.Misc. 1/2017 (Issue NBW to Accused)	04-02-2021	Akthar Banu Vs Akram pasha	
33	C.C. 321/2017 (Issue NBW to Accused)	04-02-2021	Manager, Sri Gurukula Co- Operative Society Ltd., Tiptur Vs H.L. Ramesh	
34	C.C. 830/2017 (Issue NBW to Accused)	04-02-2021	T.J. Harsha Vs Kumarchar	
(C.C./0000830/2017)				
: C.C./0000830/2017				
35	C.C. 1529/2017 (Issue NBW to Accused)	04-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs Rajanna	H N Shekar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	C.C. 155/2018 (Issue NBW to Accused)	04-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs Dayananda	
37	C.C. 1420/2017 (EVIDENCE)	04-02-2021	Shivananjaiah K S Vs B E Raveesh	
38	C.C. 1102/2016 (APPEARANCE OF ACCUSSED)	04-02-2021	C.S. Renukaradhya Vs Ms. Vishwavijetha Chits (K) Pvt. Ltd.,	
(C.C./0001102/2016)				
: C.C./0001102/2016				
39	C.C. 139/2020 (APPEARANCE OF ACCUSSED)	04-02-2021	Tiptur Rural Police Station Vs Kumaraswamay	State by Complainant
40	C.C. 174/2020 (APPEARANCE OF ACCUSSED)	04-02-2021	Sandeep B.C. Vs Chandrashekar G.V.	Sathish.B
41	C.C. 259/2020 (APPEARANCE OF ACCUSSED)	04-02-2021	Kibbanahalli Police Vs Muthuraju	State by Complainant
42	C.C. 260/2020 (APPEARANCE OF ACCUSSED)	04-02-2021	Kibbanahalli Police Vs Manjunatha	State by Complainant
43	C.C. 1310/2013 (Re-issue Summons to Accused)	04-02-2021	SRI RAMA TRANSPORT FINANCE CO LTD.RBY SRI RAMA TRANSPORT FINANCE CO LTD. RBY KUMARA SWAMY Vs MALLIKARJUNASWAMY	
44	C.C. 2776/2014 (Re-issue Summons to Accused)	04-02-2021	MS.SRI.RAM TRANSPORT FINANCE CO.LTD. TIPTUR RBY. KUMARSWAMY Vs NAGARAJ	DAYANANDA.K.R.
45	C.C. 1350/2015 (Re-issue Summons to Accused)	04-02-2021	MS SRIRAMA TRANSPORT FINANCE CO. LTD TUMKUR BY ITS GPA HOLDER KUMARASWAMY Vs MALLIKARJUNA	DAYANANDA.K.R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	C.C. 393/2016 (Re-issue Summons to Accused)	04-02-2021	Ms. Shrirama Transport Fin. Co., Ltd., PA holder Kumaraswamy Vs Jafeer Saidq	
(C.C./0000393/2016)				
: C.C./0000393/2016				
47	C.C. 401/2016 (Re-issue Summons to Accused)	04-02-2021	Ms. Shrirama Transport Fin. Co., Ltd., by its PA holder Kumaraswamy Vs Dadapeer	
(C.C./0000401/2016)				
: C.C./0000401/2016				
48	C.C. 1075/2017 (Re-issue Summons to Accused)	04-02-2021	Kranthi veera shree sangolli rayanna pattina sahakara niyamitha r-p by its CEO Ashwini R Vs Hiriyappa	
49	C.C. 56/2020 (Re-issue Summons to Accused)	04-02-2021	N. Prakashkumar Vs Raghu	Manjunathaswamy.G.R
50	C.C. 937/2015 (Complaint Evidenc)	04-02-2021	MANJANNA. M.N. Vs H.R. BASAVARAJAPPA	B. SATHISH
51	C.C. 975/2015 (Complaint Evidenc)	04-02-2021	H.G. VISHWANATH Vs H.M. SHIVARAJ	
52	C.C. 499/2016 (Complaint Evidenc)	04-02-2021	Ramaiah Vs Chandraiah	DAYANANDA.K.R.
(C.C./0000499/2016)				
: C.C./0000499/2016				
53	P.C.R. 221/2017 (Further chief of PW1)	04-02-2021	M-s Gurukule Co-opetative society r-p by its manager K S Ningappa Vs Suresh	
54	C.C. 1013/2017 (Complaint Evidenc)	04-02-2021	K R Basavaraju Vs Hotel Gurumurthy	
55	P.C.R. 16/2019 (Complaint Evidenc)	04-02-2021	Leelashankarachar K.N. Vs Anandakumar K.	Shobhadevi. S.V

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56	Crl.Misc. 213/2013 (Further payment)	04-02-2021	DODDASAROJAMMA @ SAROJAMMA Vs SRINIVASAMURTHY	
57	C.C. 777/2014 (ACCUSED STATEMENT u/s 313 CrPC)	04-02-2021	NAGAMANI Vs T.S.MANJUNATHA	
58	C.C. 203/2016 (For Plea)	04-02-2021	L.K. BYRESH Vs L.S.GURUPRASANNA	K.S. RAMASWAMY IYENGAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 271/2020 (NOTICE)		H.A Srinivasa Vs The Thahsildar, Tiptur	D.V Vasanthakumar
2	Crl.Misc. 272/2020 (NOTICE)		H.A Srinivasa Vs The Thahsildar, Tiptur	D.V Vasanthakumar
3	C.C. 675/2013 (EVIDENCE)		N.V.KERE P.S. Vs ANNAPPA	
4	C.C. 939/2017 (EVIDENCE)		Nonavinakere Police Vs Shankaraiah,	
5	C.C. 1575/2017 (EVIDENCE)		Nonavinakere Police Vs Malleshappa	
6	Crl.Misc. 226/2020 (ORDERS)		M.S. Nagesh Vs The Thahsildar, Tiptur	K.R. Dayananda
7	Crl.Misc. 227/2020 (ORDERS)		M.S. Nagesh Vs The Thahsildar, Tiptur	K.R. Dayananda
8	Crl.Misc. 228/2020 (ORDERS)		M.S. Nagesh Vs The Thahsildar, Tiptur	K.R. Dayananda
9	Crl.Misc. 351/2019 (Paper publication)		C. Nagaraju Vs The Thahsildar, Tiptur	B.G. Chandrappa
Cases listed below are adjourned due to Covid 19				
10	Crl.Misc. 107/2020 (Paper publication)	22-12-2020 (02.45 PM to 05.45PM)	Rangashetty Vs The Thahsildar, Tiptur	Ramaswamy Iyengar K.S
11	Crl.Misc. 108/2020 (Paper publication)	22-12-2020 (02.45 PM to 05.45PM)	Gangadhara A.C. Vs The Thahsildar, Tiptur	Shivakumar
12	Crl.Misc. 116/2020 (Paper publication)	22-12-2020 (02.45 PM to 05.45PM)	N. Nagappa Vs The Thahsildar, Tiptur	Shobhadevi. S.V
13	Crl.Misc. 122/2020 (Paper publication)	22-12-2020 (02.45 PM to 05.45PM)	B.H. Shivappa Vs The Thahsildar, Tiptur	Yogananda.M.K
14	C.C. 1547/2015 (For Charge,)	22-12-2020 (02.45 PM to 05.45PM)	HONNAVALLI PS Vs ANNAIAH	

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15	CrI.Misc. 400/2019 (EVIDENCE)	22-12-2020 (11.00 AM to 02.00PM)	Manjunatha Vs The Thahsildar, Tiptur	B.S. Nagesh
16	C.C. 1001/2017 (Re-issue Summons to Accused)	22-12-2020 (11.00 AM to 02.00PM)	Honnavalli Police Vs Rahim Khan	
17	C.C. 368/2017 (ACCUSED STATEMENT u/s 313 CrPC)	22-12-2020 (11.00 AM to 02.00PM)	Nonavinakere Police Vs CHANNAKESHAHA	SRI.A.P.P. C.VENU
(C.C./0000368/2017)				
: C.C./0000368/2017				
18	C.C. 250/2018 (For Plea)	22-12-2020 (11.00 AM to 02.00PM)	Nonavinakere Police Vs Arunkumar	
19	C.C. 624/2019 (SUMMONS)	22-12-2020	Honnavalli Police Vs Alisha	State by Complainant
20	C.C. 815/2020 (SUMMONS)	22-12-2020	Nonavinakere Police Vs Kiran R.S.	State by Complainant
21	C.C. 816/2020 (SUMMONS)	22-12-2020	Nonavinakere Police Vs Prasanna kumara	State by Complainant
22	C.C. 1233/2014 (Issue NBW to Accused)	22-12-2020	N.V.KERE POLICE Vs SHARADAMMA AND ANOTHER	
23	C.C. 268/2019 (Issue NBW to Accused)	22-12-2020	Nonavinakere Police Vs Mohammed Ibrahim	State by Complainant
24	C.C. 1837/2015 (EVIDENCE)	22-12-2020	HONNAVALLI P.S. Vs SHIVAMURTHY R.C.	
25	C.C. 1220/2016 (EVIDENCE)	22-12-2020	Honnavalli Police Vs Shabbir	N.R. RAGHAVENDRA
(C.C./0001220/2016)				
: C.C./0001220/2016				
26	C.C. 619/2017 (EVIDENCE)	22-12-2020	Honnavalli Police Vs Raju.M.D.	
(C.C./0000619/2017)				
: C.C./0000619/2017				

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27	C.C. 1666/2017 (EVIDENCE)	22-12-2020	Honnavalli Police Vs Somashekaraiah,	
28	C.C. 115/2018 (EVIDENCE)	22-12-2020	Honnavalli Police Vs Nagaraju,	
29	C.C. 154/2018 (EVIDENCE)	22-12-2020	Honnavalli Police Vs Sunil Singh aliyas Sunilkumar	
30	C.C. 529/2018 (EVIDENCE)	22-12-2020	Nonavinakere Police Vs Murulidhara A.S.	State by Complainant
31	C.C. 770/2018 (EVIDENCE)	22-12-2020	Nonavinakere Police Vs Kumaraswamy	State by complainant
32	Crl.Misc. 341/2019 (EVIDENCE)	22-12-2020	Basavalingaiah @ Basavalingappa Vs H.B. Lingaraju	Fouzia Khanam
33	Crl.Misc. 103/2012 (For clarification,)	22-12-2020	SHIVAMMA Vs RAJEGOWDA	K.N. GURURAJ H.LAKSHMAN
34	C.C. 1845/2013 (For clarification,)	22-12-2020	HONNAVALLI P S Vs SANJIVIAIAH	
35	C.C. 447/2018 (For Plea)	22-12-2020	Nonavinakere Police Vs Manjunatha	Shivamma
36	P.C.R. 61/2020 (Sworn Statement)	22-12-2020	Harisha A.N. Vs Nagesh S.C.	Udayakumar T.K

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 220/2017 (For Objection) IA/2/2017 IA/1/2017		C.P.Somanna Vs Deepak	
2	O.S. 219/2016 (EVIDENCE)		Karnataka Bank Ltd., Nonavinakere. Vs Rajesh K.L.	T.K. UDAYKUMAR
3	O.S. 237/2016 (EVIDENCE)		M.S Shivananda Vs M.N. Shanmukhaiah	
(O.S./0000237/2016)				
: O.S./0000237/2016				
4	O.S. 308/2016 (EVIDENCE)		Mohanamba Vs S.A. Janardhan	
5	O.S. 167/2017 (EVIDENCE)		Mohammed Zubair Vs Bi. Bi. Hajira aliyas Thanziya	
6	O.S. 201/2017 (EVIDENCE)		H.M. Shivashankarappa Vs T.S. Rajanna	
7	O.S. 204/2017 (EVIDENCE) IA/2/2017 IA/1/2017		B.M. Varsha Vs Smt. Sharadamma	
8	O.S. 211/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Mangalamma Vs Rathanamma	
9	O.S. 233/2017 (EVIDENCE) IA/1/2017		M.H. Nataraju Vs Halagegowda	H.S.KRISHNEGOWDA
(O.S./0000233/2017)				
: O.S./0000233/2017				
PLNTF EVIDENCE				
10	O.S. 228/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Pushphalatha Vs Renukamma	T.N.NAGABHUSHAN
11	EX 1/2017 (Issue arrest warrant toJDR)		T.S.Prasanna kumar, Vs S.Lokesh.	
(EX/0000001/2017)				
: EX/0000001/2017				

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12	O.S. 120/2019 (Re-issue summons defendant/ s)		S.G. Pandu Vs T.M.S. Swamy	Nagabhushan T.N
11.00 AM to 02.00PM				
13	O.S. 418/2018 (SUMMONS) IA/1/2018 IA/2/2018		H.R. Jayanth Vs Gurushanthamma	Nagabhushan T.N
14	O.S. 30/2020 (SUMMONS) IA/1/2020 IA/2/2020		Prabhakar A.R. Vs Kiran Kumar	S.V.Shobhadevi
15	O.S. 228/2020 (SUMMONS) IA/1/2020		Shivaganga Vs Lalithamma	Udayakumar T.K
16	O.S. 414/2012 (NOTICE) IA/2/2012 IA/1/2012 IA/3/2012		SURESH T.K. 2 OTHERS Vs VENKATAMMA 2 OTHERS	H.P. MAHALINGAPPA B.G.KRISHNAMURTHY
17	O.S. 154/2013 (NOTICE) IA/1/2013 IA/2/2013		GUNDAMMA Vs H.B.RAJAPPA	S.V. SHOBHADEVI
18	EX 82/2013 (NOTICE)		SRI. RAM CHITS K PVT. LTD. Vs RAVIKUMARA S.C. AND 3 OTHERS	
19	O.S. 116/2015 (For Objection) IA/1/2015		LATHA K.J. Vs JAYANNA	H.P. MAHALINGAPPA
20	O.S. 321/2017 (For Objection) IA/2/2017 IA/1/2017		H.B. Siddaganga Vs B. Chandrasekaraiah	G.R. MANJUNATHSWAMY
21	O.S. 280/2018 (For Objection)		B.N. Nagalakshmi Vs M.N. Rudresh	Nagabhushan T.N
22	O.S. 350/2019 (For Objection) IA/1/2019		Nagendra Shetty Vs Narayanaswamy	V.N. Nagesh
23	O.S. 334/2020 (For Objection) IA/1/2020		R.Pundarika Vs The Special Land Acquisition Officer	M.Dakshinamurthy
24	O.S. 332/2015 (Writter Statement) IA/1/2015		GANGAMMA Vs M.C.LINGARAJU	DAYANANDA.K.R.

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25	O.S. 312/2020 (Writter Statement) IA/1/2020		Vasanthakumari Vs Lepaksha Kumaraswamy	Udayakumar T.K
26	H.R.C. 6/2012 (Hearing on IA)		S.A. NISSAR AHMED Vs IIYAAZ AHMED	B.G.KRISHNAMURTHY K.S. RAMASWAMY IYENGAR
27	EX 1/2013 (HEARING)		LAXMIDEVAMMA @ JAYAMMA Vs BASAVARAJU	K.S. RAMASWAMY IYENGAR
28	O.S. 392/2013 (HEARING)		YASHODAMMA Vs THIMMEGOWDA	T.K. UDAYKUMAR
29	EX 96/2019 (Steps)		Shriram Chits (Karnataka)Pvt.Ltd., Vs Chandraiah	Yatheesh Kumar C.R.
30	EX 178/2013 (Issue arrest notice against JDR)		S.D.JAYARAM LEGAL OFFICER AND GPA HOLDER SIR RAM CHITS TIPTUR Vs RAGHU M.P.	
CROSS EXAMINATION OF PW				
31	O.S. 320/2015 (EVIDENCE)		RAVIKUMAR Vs SRIPADARAO	T.K. UDAYKUMAR
Cases listed below are adjourned due to Covid 19				
32	O.S. 255/2017 (For Objection) IA/2/2017 IA/1/2017 IA/3/2017	06-01-2021	Smt. D.C. Hemavathi Vs The Thahsildar, Tiptur	H.S. SURABHI DHENU
33	O.S. 265/2017 (For Objection) IA/2/2017 IA/1/2017	06-01-2021	Kantharaju Vs Rajappa	S.V. SHOBHADEVI
34	O.S. 278/2014 (HEARING)	06-01-2021	T.K. VINAY Vs PRASSANA KUMAR	K.S. RAMASWAMY IYENGAR
35	O.S. 280/2014 (HEARING)	06-01-2021	PUTTAMMA Vs NAGAMMA	T.K. UDAYKUMAR
36	O.S. 238/2015 (HEARING) IA/1/2015	06-01-2021	PARVATHAMMA Vs SHIVANNA	G SHRINIVASA MURTHY
37	O.S. 414/2015 (HEARING) IA/2/2015 IA/1/2015	06-01-2021	H.B.CHANDRAMMA Vs GURUPRASAD	K.S. RAMASWAMY IYENGAR

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38	H.R.C. 2/2016 (HEARING)	06-01-2021	T.S RAJAPPA Vs MOHAMMED YUNUS	K.S. RAMASWAMY IYENGAR
39	Misc 3/2016 (Hearing on IA)	06-01-2021	Vs	
40	O.S. 278/2018 (HEARING) IA/1/2018	06-01-2021	Rafi Vs T.D. Puttaswamy	K. T. Chandrashekariah
41	O.S. 224/2020 (Hearing on IA) IA/1/2020	06-01-2021	G.T. Anupama Vs Raghu	Somasundar S
42	FDP 5/2011 (Steps) IA/1/2011 IA/2/2011	06-01-2021	G.K. Kamalamma Vs G.K. Sujatha	C.C.G K.S. RAMASWAMY IYENGAR
43	EX 18/2013 (Steps)	06-01-2021	SRI.RAM CHITS. TIPTUR Vs BETTASWAMY AND TWO OTHERS	
44	EX 73/2019 (Steps)	06-01-2021	Mahadevamma Vs Rajabovi	Somasundar S
45	EX 98/2019 (Steps)	06-01-2021	Shriram Chits (Karnataka)Pvt.Ltd., Vs Gowramma	Yatheeshkumar C.R.
46	EX 100/2019 (Steps)	06-01-2021	Shriram Chits (Karnataka)Pvt.Ltd., Vs Suresh G.	Yatheesh kumar C.R.
47	O.S. 8/2020 (Steps) IA/1/2020 IA/2/2020	06-01-2021	Neelamma Vs Shylaja	Shobhadevi. S.V
48	O.S. 38/2020 (A.D.R.)	06-01-2021	Nagarathna H.M. Vs H.M. Verupakashaiah	Somasundar S
49	O.S. 168/2020 (Steps) IA/1/2020	06-01-2021	L.Mallesappa Vs Lingaraju	Udayakumar T.K
50	O.S. 94/2015 (Settelment) IA/1/2015	06-01-2021	KYRUNNISA Vs AFROOZ PASHA	H.S.BASAVARAJU
51	O.S. 422/2015 (Settelment) IA/2/2015 IA/1/2015	06-01-2021	DHRAKSHANAMMA Vs RANGAPPA @ PUJARI RANGAPPA	G.S. MALLESH

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52	O.S. 246/2016 (Amended Pleaint)	06-01-2021	Ravi Vs Chandrappa	K.N. GURURAJ
53	O.S. 311/2016 (Settelment)	06-01-2021	D.G.Mahalingappa, Vs Renukamma	
54	O.S. 304/2017 (Settelment) IA/2/2017 IA/1/2017	06-01-2021	G.N. Pradeepa Vs Arunakumar	B.G.CHANDRAPPA
55	FDP 19/2018 (Settelment)	06-01-2021	Vinodamma Vs Mythramma	B.G. Krishnamurthy
56	O.S. 344/2018 (Settelment) IA/1/2018 IA/2/2018	06-01-2021	M.B. Pavithra Vs Lakshamma	Ramaswamy Iyengar K.S
57	O.S. 256/2019 (EVIDENCE) IA/1/2019 IA/2/2019	08-01-2021 (11.00 AM to 02.00PM)	Mahalingappa Vs Laxmidevamma	Chandrappa B.G
58	O.S. 324/2019 (EVIDENCE) IA/1/2019 IA/2/2019	08-01-2021 (11.00 AM to 02.00PM)	Sowbhagyamma @ Bhagyamma Vs D.M. Muniraju	Jagadeesh.B.D
59	O.S. 237/2017 (EVIDENCE) IA/1/2017	08-01-2021	Yathishkumar Vs Mohan kumar	
60	O.S. 268/2017 (EVIDENCE) IA/1/2017	08-01-2021	H.R. Uma Vs H.R. Krishnamurthy	H.LAKSHMAN
61	O.S. 301/2017 (EVIDENCE) IA/2/2017 IA/1/2017	08-01-2021	Smt. S.V. Sudha Vs Sri. S.T. Veerappa	B.N. AJEY
62	O.S. 326/2017 (EVIDENCE) IA/1/2017	08-01-2021	Chaithra R Gowda @ Chaithra Yogananda Vs Shivanna	G.SREENIVASA MURTHY
63	O.S. 350/2017 (EVIDENCE) IA/1/2017	08-01-2021	J.N. Ravi Vs Smt. Rukminamma	K.R. Dayananda
64	O.S. 33/2018 (EVIDENCE) IA/1/2018 IA/2/2018	08-01-2021	Nanjamma Vs Vasantha	Shobhadevi. S.V
65	O.S. 78/2019 (EVIDENCE) IA/1/2019	08-01-2021	Kalleshachar Vs Shankaraiah	H.N.Shankarmurthy

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66	O.S. 154/2019 (EVIDENCE) IA/1/2019 IA/2/2019	08-01-2021	M/s GRS Departmental Stores Vs Immadi Karibasava Desikendra Mahaswamyji	Ramaswamy Iyengar.K.S
67	O.S. 226/2019 (EVIDENCE) IA/1/2019 IA/2/2019	08-01-2021	Ranjitha P.S. Vs Girjamma	Siddamallegowda
68	O.S. 6/2020 (EVIDENCE) IA/1/2020 IA/2/2020	08-01-2021	Ravindrakumar G.B. Vs Ningamma	Ramaswamy Iyengar K.S
69	O.S. 238/2019 (Compliance of U. Sec 89 of CPC)	08-01-2021	Sri Immadi Karibasava Desikendra Mahasamsthana, Veerashaiva Gurukulanandashrama Vs Shankaralingappa	Udayakumar T.K

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